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RAJASTHAN HIGH COURT, JODHPUR

ORDER

Estt./H.C./2015/ 207

Date: 21-05-2015

In pursuance of Rules 4,5,7 & 22 of Rajasthan High Court Staff Service Rules, 2002, Hon'ble The Chief Justice has been pleased to make the following amendments in this office order No. Estt./HC/2001/378 dated 05.12.02 regarding method of recruitment and qualification for appointment to the various posts :-

1. In Existing Clause (1) Junior Judicial Assistant/Enquiry Clerk/Record Weeder of Part - I A of order No. Estt./HC/2001/378 dated 05.12.2002 following amendments shall be made.

(i) The existing clause (1) (ii) Examination shall be substituted by the following :-

*(ii) **EXAMINATION** - A competitive examination shall be held to test the ability of the candidate in the following subjects & each subject will carry the number of marks shown as under:-

(a) **SECTION - A .**

(i) **WRITTEN TEST** . The written test shall consist of one paper of 300 marks comprising of .

Part - A	Hindi	100 Marks
Part - B	English	100 Marks
Part - C	General Knowledge	100 Marks

Each Part shall have 50 Multiple Choice Questions bearing two Marks for each question.

(ii) **DURATION** . Two Hours

(b) **SECTION - B .**

(i) **TYPE-WRITING TEST ON COMPUTER**

There will be Speed Test on Computer.

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Speed , Minimum speed should be 8000 depressions per hour on computer. Data will have to be fed in English Language or in dual language, i.e. English and Hindi.

The test will be of 100 marks which will consist of speed test and efficiency test carrying 50 marks each (total 100 marks).

(ii) **DURATION** , Ten Minutes

Note .

- (i) The syllabus and scope of each subject of the written examination will be as prescribed by the High Court from time to time and will be intimated to the candidates within stipulated time through web site or in the manner as the High Court deem fit.
- (ii) Those candidates who secure minimum 50% marks and 45% marks in case of SC/ST candidates in the written test shall be eligible for appearing in the type writing test on computer, subject to the extent of 15 times of the number of vacancies or as the Appointing Authority may deem appropriate but in the said range all those candidates who secure the same percentage of marks shall be included."

BY ORDERS OF HONBLE
THE CHIEF JUSTICE.


(VIJAY KUMAR VYAS)
REGISTRAR GENERAL

No. Gen./XV/(d)06/2014/ 2857

Date . 21/5/15

Copy forwarded to the following for information and necessary action :

- (1) Principal Secretary to Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur with the request to kindly obtain the permission from the Bhasha Vibhag for publication of this Notification in English as a special case as the concerned Rules Viz. the Rajasthan

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High Court Staff Service Rules, 2002 are in English language and convey the same to the Superintendent Government Central Press, Jaipur under intimation to this office.

- (2) The Superintendent, Government Central Press Rajasthan Jaipur for publication in the next issue of the Rajasthan Rajpatra. Exemption for publication of the Notification in Hindi is being obtained from the Bhasha Vibhag through the Law Secretary. A copy of such Gazette may kindly be sent to this office immediately.
- (3) Registrar General, Rajasthan High Court, Jodhpur.
- (4) Registrar (Vigilance), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- (5) Registrar (Admn.), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- (6) Director, Rajasthan State Judicial Academy, Jodhpur.
- (7) Registrar-cum Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- (8) Registrar, Examination / Writs / Classification, Rajasthan High Court, Jodhpur / Jaipur Bench Jaipur.
- (9) Registrar-cum-C.P.C., Rajasthan High Court Jaipur Bench, Jaipur.
- (10) Registrar(Rules), Rajasthan High Court, Jodhpur
- (11) Chief Accounts Officer, Rajasthan High Court, Jodhpur.
- (12) All Deputy Registrars, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- (13) All Assistant Registrars / Court Officers, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- (14) Senior Librarian, Rajasthan High Court Jodhpur / Bench Jaipur, with the direction to update the Rajasthan High Court Staff Service Rules, 2002 and upload the same on the official website of the Rajasthan High Court.
- (15) P.S. to Hon'ble Mr. / Mrs. / Ms. / Dr. / Ku. Justice
- (16) All Assistant Account Officers / All Administrative Officers Judicial, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.



REGISTRAR GENERAL.